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**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

Contempt Application No. 1 /425/NCLT/AHM/2017

Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 08.09.2017**

Name of the Company:

Sanjivbhai Kiritbhai Patel & Ors.

V/s.

Biocare Remedies Pvt. Ltd. & Ors.

Section of the Companies Act:

Section 425 of the Companies Act, 2013

S.NO. NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1. PRATIK THAKKAR	ADVOCATE	Respondents	PThakkar
2. Bharat T. Rao	Adv.	Applicants	RT Rao
3. Kiran Shah C. I.T.	Applicant	Kiran Shah	

ORDER

Learned FCA Mr. Kiran Shah with Learned Advocate Mr. Bharat Rao present for Applicants. Learned Advocate Mr. Pratik Thakkar present for Respondents.

NO Reply filed.

In view of Affidavit- undertaking filed by Respondent no. 2, list the matter for further hearing on 09.10.2017.


**BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

Dated this the 8th day of September, 2017.